

WRITTEN ANSWERS TO QUESTIONS

Subsidy on Coir Goods Exports

*362. SHRIMATI SUSEELA
GOPALAN:
SHRI A. K. GOPALAN:
SHRI P. P. ESTHOSE:
SHRI K. ANIRUDHAN:

Will the Minister of FOREIGN TRADE be pleased to refer to the reply given to Unstarred Question No. 3502 on the 10th December, 1969 regarding subsidy on Coir Goods Exports and state:

(a) whether any decision has since been taken on the question of giving subsidy to the industry to make it competitive in the foreign market;

(b) if so, the details thereof; and

(c) if not, when the decision is likely to be taken?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI RAM SEWAK): (a) to (c). The whole question is under active consideration and a decision will be announced shortly.

Move to Deprive Somali Indians of their Jobs and Business

*368. SHRI G. Y. KRISHNAN: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether it is a fact that the Supreme Revolutionary Council (Somali) has introduced a bill according to which the Indians, and other non-Somali nationals will lose their jobs and business;

(b) whether the Government have taken a note of it; and

(c) if so, their reaction and the measures taken in this regard ?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH): (a) and (b). The Supreme Revolutionary Council of Somali has issued a Decree amending the Immigration Law of that country under which no foreigners can be employed in Somalia in any post for which qualified Somali citizens are available. The amendment does not

cover persons who are self-employed. As far as the Government are aware, only one Indian national has been affected by this Decree and he has left Somalia.

(c) Government consider this as an internal affair of Somalia.

Completion of Irrigation Commission's Work according to Schedule—March 1971

*370. SHRI SAMINATHAN:
SHRI N. R. LASKAR:
SHRI CHENGALRAYA NAIDU:
SHRI DHANDAPANI:

Will the Minister of IRRIGATION AND POWER be pleased to state:

(a) whether it is a fact that Irrigation Commission's work which was originally scheduled to be completed by March, 1971 has done very slow progress;

(b) if so, whether the Commission have asked for an extension of time;

(c) whether it is also a fact that the State Governments are not helping the Commission; and

(d) if so, whether it is also a fact that a comprehensive questionnaire was sent to the States in August but no State has so far replied to the questionnaire?

THE MINISTER OF IRRIGATION AND POWER (DR. K. L. RAO): (a) to (d). Progress has not been as good as anticipated on account of the delay in receipt of replies to the questionnaire from the State Governments. However, the Commission has not asked for any extension of time so far. They have reported that replies have been received, in part, from the Governments of Uttar Pradesh, Maharashtra and Kerala. Preliminary memoranda have also been received from the Governments of Andhra Pradesh, Assam, Kerala, Tamil Nadu, Uttar Pradesh, West Bengal and Maharashtra.

भारत-पाक सीमा पर राजोरी क्षेत्र में गोलीबारी

*371. श्री हुकम चन्द कछवाय :
श्री बंश नारायण सिंह :

क्या प्रतिरक्षा मंत्री यह बताने का कृपा करेंगे कि :